

**Central Administrative Tribunal
Principal Bench, New Delhi.**

**OA-2456/2016
MA-2190/2017**

New Delhi, this the 01st day of June, 2017.

Hon'ble Mr. Shekhar Agarwal, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)

Pooja Rohilla, aged about 30 years,
(Roll no. 58100690),
W/o Sh. Mukesh Kumar,
R/o H.No. 45-A, Extn 4,
Near Daulat Ram Public School,
Nanaloj, New Delhi.

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Applicant

(through Sh. T.N. Tripathi)

Versus

1. Delhi Subordinate Services Selection Board (DSSSB),
Through its Secretary,
FC-18, Institutional Area,
Karkardooma, Delhi-110092.

2. Directorate of Educaiton,
Govt. of NCT of Delhi,
Old Secretariat Building,
Civil Lines, Delhi-110054.

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Respondents

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

MA No. 2190/2017 has been filed with the following prayer:

“(A) Allow the present application and the applicant may kindly be permitted to withdraw the abovementioned OA with liberty to file a fresh OA.

(B) Pass any other order/orders which deem fit and proper in the interest of justice.”

2. For the reasons stated therein, the same is allowed. Applicant is permitted to withdraw this OA with liberty to file fresh OA incorporating the subsequent developments.

3. In view of the order passed in the MA, OA is dismissed as withdrawn with liberty to file fresh OA incorporating the subsequent developments. No costs.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

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